

Sports and game facilities to Educational Institutions

89. SHRI A. NEELALOHITHA-DASAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government have any proposal to make necessary changes in the present system of education to provide adequate facilities in the educational institutions to enable students to learn and practice sports and games in their student career; and

(b) whether it is a fact that in vast majority of educational institutions sports and games suffer from gross neglect?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b). Sports is a State subject. The primary responsibility for development and promotion of sports therefore rests with State Governments. The Central Government's role is generally confined to providing coordination and consultancy services to States and to laying guidelines for promotion of sports.

In so far as Kendriya Vidyalayas are concerned, games and sports are compulsory for every student.

Under the 10+2 system of education, physical education, of which games and sports from a part, is a compulsory subject.

Post of Rural Development Officer in Andaman Nicobar Islands

90. SHRI MANORANJAN BHAKTA: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether Union Government have received a proposal for creation of the post of Rural Development Officers for Andaman and Nicobar Islands;

(b) if so, when the post was created; and

(c) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI RAO BIRENDER SINGH): (a) Yes, Sir.

(b) and (c). A decision has been taken to create the post.

Drinking Water in Rural India

91. SHRIMATI PRAMILA DANDAVATE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of villages without potable drinking water facilities;

(b) the number of villages provided with drinking water facilities since Independence till end of 1977;

(c) the number of villages which have been covered under Rural Water Supply Programme and as a minimum needs programme during 1977 to 1980; and

(d) by which date the country will attain its target of having not a single village without drinking water facilities?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) In a survey undertaken during 1972, 1.55 lakh villages were identified as problem villages based on the following criteria:—

- (i) Those not having an assured source of drinking water within reasonable distance (1.6 km) or guineaworm infestation.
- (ii) Those which suffer from excess salinity, iron, fluorides or other toxic elements hazardous to health.
- (iii) Those where sources of water are liable to the risk of cholera or guineaworm infestation.

However, many State Governments mentioned subsequently that the 1972 survey was incomplete and that